

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5577  
ANSWERED ON:02.05.2000  
TRAINING AND EMPLOYMENT FOR WOMEN  
RAGHURAJ SINGH SHAKYA

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Union Government extend any financial assistance for the training and employment programmes pertaining to women;
- (b) if so, the details of funds allocated under these programmes during the last three years, year-wise and State-wise; and
- (c) the total number of women benefited thereunder during the said period, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

(a)&(b) The Department of Women and Child Development in the Ministry of Human Resource Development provides financial assistance through two Schemes i.e. Support to Training and Employment Programme for Women (STEP) and Women's Economic Programme (NORAD). Under these Schemes, no State-wise allocation of funds is made.

(c) A Statement is enclosed.

Statement referred to in Part (c) of Lok Sabha Unstarred Question No. 5577 for 2.5.2000 Regarding Training and Employment for Women by Shri Raghuraj Singh Shakya

**STATE-WISE NUMBER OF WOMEN BENEFITTED UNDER THESE PROGRAMMES DURING THE LAST THREE YEARS**

| Sl. No. | NAME OF THE STATE | YEAR-WISE NUMBER OF BENEFICIARIES |         |           |
|---------|-------------------|-----------------------------------|---------|-----------|
|         |                   | 1997-98                           | 1998-99 | 1999-2000 |
| 1.      | ANDHRA PRADESH    | 7575                              | 2420    | 7887      |
| 2.      | ARUNACHAL PRADESH | 50                                | -       | 50        |
| 3.      | ASSAM             | -                                 | 1920    | 170       |
| 4.      | BIHAR             | 270                               | 8905    | 100       |
| 5.      | CHANDIGARH ADMN.  | -                                 | 60      | 100       |
| 6.      | DELHI             | 1560                              | 19970   | -         |
| 7.      | GOA               | -                                 | -       | -         |
| 8.      | GUJARAT           | 580                               | 2300    | 210       |
| 9.      | HARYANA           | 13990                             | 590     | 1730      |
| 10.     | HIMACHAL PRADESH  | 1045                              | 2500    | 400       |
| 11.     | JAMMU & KASHMIR   | 530                               | 1975    | 200       |
| 12.     | KERALA            | 850                               | 1000    | 560       |
| 13.     | KARNATAKA         | 10400                             | 290     | 150       |
| 14.     | MAHARASHTRA       | 10775                             | 10865   | 1060      |
| 15.     | MADHYA PRADESH    | 1020                              | 190     | 1380      |
| 16.     | MANIPUR           | 1360                              | 1525    | 1110      |
| 17.     | MEGHALAYA         | -                                 | -       | -         |
| 18.     | NAGALAND          | -                                 | -       | 560       |
| 19.     | ORISSA            | 330                               | 4280    | 5070      |
| 20.     | PUNJAB            | 1720                              | 1480    | 400       |
| 21.     | RAJASTHAN         | 290                               | 400     | 840       |
| 22.     | TAMIL NADU        | 440                               | 560     | 60        |
| 23.     | TRIPURA           | 2500                              | 4200    | -         |
| 24.     | UTTAR PRADESH     | 24015                             | 27340   | 3460      |
| 25.     | WEST BENGAL       | 11695                             | 450     | 575       |

This includes beneficiaries of national level organisations to whom money is sanctioned at New Delhi.